

**DIVISION BENCH**

**O-124**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/171(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> April, 2021,  
10:30 A.M**

Name of the Company	TEXTILE SOLUTIONS Vs. WEARIT GLOBAL LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

for the Operational Creditor

Ms. Urmila Chakraborty, Advocate

Ms RituparnaSanyal, Advocate

for corporate debtor

Mr. Pradeep Sancheti, Advocate

Mr. Siddhartha Chatterjee, Advocate

ORDER

Ld. Counsel for both sides present.

List this matter on 09.06.2021.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**